

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:425  
ANSWERED ON:01.03.2007  
AMENDMENT IN PETROLEUM RULE, 2002  
Varma Shri Ratilal Kalidas

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has received comments from all the concerned ministries for including ship breaking activity in Petroleum Rule, 2002;
- (b) if so, the details thereof and decision taken by the Government thereon; and
- (c) if not, the present status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a): Yes, Sir.

(b) & (c): The comments received from all concerned Ministries have been examined in consultation with the Ministry of Law & Justice. Petroleum Rules, 2002 has been amended vide Notification GSR 61 (E) dated 2nd February, 2007 to include ship breaking activity.